

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000010/2021	HINDUSTAN CONSTRUCTION CO. LTD. VS GENERAL MANAGER, EAST COAST RAILWAY	CHANDRAKANTA NAYAK VS	// ()
2	BLAPL/0000688/2021	GIRIDHARI DISARI VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /85 /2020 () //
3	BLAPL/0000689/2021	GOURA GOPAL PANDA VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /85 /2020 () //
4	BLAPL/0000690/2021	KALIA @ ARJUN RAJ VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /141 /2020 () //
5	BLAPL/0000691/2021	RABINDRA BEHERA @ RABINDRA NATH BEHERA VS STATE OF ODISHA	SRUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /1 /2021 () //
6	BLAPL/0000692/2021	JAYANTI BHUYAN VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	BARIPADA TOWN /686 /2020 () //
7	BLAPL/0000693/2021	RUPAK SATAPATHY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NAYAPALLI P.S. /411 /2020 () //
8	BLAPL/0000694/2021	GOLIA @ PRATAP MOHANTY VS STATE OF ODISHA	SITIKANT MISHRA VS	TIRTOL /436 /2020 () //
9	BLAPL/0000695/2021	PABITRA KUMAR BEHERA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	LALBAG /294 /2020 () //
10	BLAPL/0000696/2021	GARUDA BEHERA VS STATE OF ODISHA	PRAVASH CH. JENA VS	SORO /225 /2020 () //
11	BLAPL/0000697/2021	HEMANTA DIGGAL @ HEMANTA DIGAL VS STATE OF ODISHA	LAMBODAR ACHARI VS	NAYAPALLI P.S. /510 /2020 () //

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12	BLAPL/0000698/2021	BUDU DAS @ SANTOSH DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /275 /2020 () //
13	BLAPL/0000699/2021	PAPUN @ PRIYARANJAN PATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	LALBAG /1 /2021 () //
14	BLAPL/0000700/2021	DINESH NAYAK VS STATE OF ODISHA	SATYARANJAN MULIA VS	PURIGHAT /280 /2020 () //
15	BLAPL/0000701/2021	GIRISH KUMAR DIGAL VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	SURADA /6 /2020 () //
16	BLAPL/0000702/2021	BELIA @ SUSHANT MAJHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA MODEL /444 /2020 () //
17	BLAPL/0000703/2021	SANTOSH KUMAR ROUSTRAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /110 /2020 () //
18	BLAPL/0000704/2021	SYAMA SUNDAR MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /83 /2020 () //
19	BLAPL/0000705/2021	PRABHAKAR PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	BERHAMPUR TOWN /142 /2020 () //
20	BLAPL/0000706/2021	BASANTA KUMAR NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /198 /2020 () //
21	BLAPL/0000707/2021	RABINDRA KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	GOCHHAPADA /2 /2021 () //
22	BLAPL/0000708/2021	PATI GARDANAKA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CHANDRAPUR /59 /2020 () //
23	BLAPL/0000709/2021	BABULAL MEHER	SACHIDANANDA PADHEE	BIJEPUR /248 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000710/2021	BIBHUTI BISWAL	SATYABRATA MOHANTY (1)	PARADEEP LOCK /216 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000711/2021	BAPI @ SADANANDA NAIK	DHRUBA CHARAN ROUT	LALBAG /309 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000712/2021	SUMANTA HARIJAN	ANIRUDHA DAS	KODINGA /36 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000713/2021	SIBARAM GOUDA	JYOTIRMAYA SAHOO	SHERAGADA /103 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000714/2021	SABYASACHI PRADHAN	SURYA KANTA PRADHAN	BOIPARIGUDA /70 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000715/2021	HARA CHARAN SINGH	SURYA KANTA PRADHAN	BOIPARIGUDA /70 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000716/2021	RABINDRA KHILLA	SURYA KANTA PRADHAN	BOIPARIGUDA /70 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000717/2021	SUDAM RANA	PRABHAV BEHERA	TITILAGARH /219 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000718/2021	BISHAL SOM	SUNIL KUMAR PANDA	JHARSUGUDA /485 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000719/2021	BABAJI @ PRADEEP SAHOO	SAPAN KUMAR LENKA	AIR FIELD P.S. /216 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000720/2021	SANJAYA MOHAPATRA	DEBASIS SARANGI	KODALA /265 /2020
		VS	VS	()

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35	BLAPL/0000721/2021	STATE OF ODISHA HYDER ALI VS	CHANDRALEKHA RAY VS	// BURLA /334 /2020 ()
36	BLAPL/0000722/2021	STATE OF ODISHA BANAMALI PODH VS	HIMANSHU SEKHAR MISHRA VS	// DEOGAON /170 /2020 ()
37	BLAPL/0000723/2021	STATE OF ODISHA ALADI SINGH VS	DIBYA JYOTI SAHOO VS	// BHADRAK RURAL /32 /2021 ()
38	BLAPL/0000724/2021	STATE OF ODISHA BISWANATH MAJHI VS	ARUN KUMAR BUDHIA VS	// OUPADA /71 /2020 ()
39	BLAPL/0000725/2021	STATE OF ODISHA GANESH TOPPO VS	MANOJ KUMAR PANDA VS	// RAJGANGPUR /141 /2020 ()
40	BLAPL/0000726/2021	STATE OF ODISHA HARENDRE KUMAR VS	JUGALA KISHORE PANDA VS	// / /0 ()
41	BLAPL/0000727/2021	STATE OF ODISHA PRABHAKAR PRADHAN VS	S.S.RAY (2) VS	// BERHAMPUR TOWN /136 /2020 ()
42	BLAPL/0000728/2021	STATE OF ODISHA RAMESH DUNGURI VS	SURESH KUMAR JENA VS	// BIJEPUR /97 /2019 ()
43	BLAPL/0000729/2021	STATE OF ODISHA BENU ROUT VS	RAMAKRISHNA NAIK VS	// / /0 ()
44	BLAPL/0000730/2021	STATE OF ODISHA NIRANJAN MOHAPATRA VS	SURYA NARAYAN MISHRA VS	// BALANGA /160 /2020 ()
45	BLAPL/0000731/2021	STATE OF ODISHA GANGA MUNDA @ PAPULI GAGARAI @ PAKUNDA VS STATE OF ODISHA	ANANAS CHAND VS	// KALIAPANI /91 /2020 () //

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46	BLAPL/0000732/2021	PRAKASH BISWAL @ PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	GONDIA /269 /2020 () //
47	BLAPL/0000733/2021	BULU @ ASHOK SENAPATI VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH /118 /2020 () //
48	BLAPL/0000734/2021	PRAKASH CHANDRA SINGH VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	PIPLI /236 /2019 () //
49	BLAPL/0000735/2021	SARATHI NAIK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA MODEL /444 /2020 () //
50	BLAPL/0000736/2021	SANGRAM BISWAL VS STATE OF ODISHA	BIDYALOKA MOHAPATRA VS	CHANDAKA P.S. /13 /2021 () //
51	CMAPL/0000014/2021	MANISH KUMAR MOHANTA VS CONTROLLER OF EXAMINATION, NORTH ORISSA UNIVERSITY	ADV. VS	// () //
52	CMP/0000052/2021	NIDHI BEHERA VS JHARA PADHAN	KIRTAN DANG VS	// () //
53	CMP/0000053/2021	SASWAT KUMAR MISHRA VS KISHORE CHANDRA DAS	GAGAN BIHARI SINGH VS	// () //
54	CONTC/0000618/2021	IDRIS ALI KHAN VS SUSIL KUMAR LOHANI	ADV. VS	// () //
55	CONTC/0000619/2021	AUROBINDA TRIPATHY VS SUSUIL KUMAR LOHANI	ADV. VS	// () //
56	CONTC/0000620/2021	AKSHYA KUMAR CHULI VS BISHNUPAD SETHI	ADV VS	// () //
57	CONTC/0000621/2021	SUDHANSU PATEL	PABITRA KUMAR NAYAK	//

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		VS	VS	0
		BIJAYA ARORA		//
58	CONTC/0000622/2021	SACHIPATI PANDA	ADV.	//
		VS	VS	0
		SCHOOL AND MASS EDUCATION DEPARTMENT		//
59	CONTC/0000623/2021	PANDULAL BEHERA	ADV.	//
		VS	VS	0
		STATE OF ORISSA		//
60	CONTC/0000624/2021	BHASKARA PATEL	ADV	//
		VS	VS	0
		STATE OF ORISSA		//
61	CONTC/0000625/2021	KAILASH MAGOO	ADV.	//
		VS	VS	0
		MONOSWINI DAS		//
62	CONTC/0000626/2021	MARKANDA SAHOO	LALIT KUMAR MAHARANA	//
		VS	VS	0
		BISWARANJAN DEHURI		//
63	CONTC/0000627/2021	BHARATI SAHOO	RAJKISHOR SWAIN	//
		VS	VS	0
		SIDDHARTH SHANKAR SWAIN		//
64	CONTC/0000628/2021	SATYANARAYAN CHHATRIA	ADV	//
		VS	VS	0
		CHANCHAL RANA		//
65	CONTC/0000629/2021	PRASHANTA KUMAR BEHERA	RAJJEET ROY	//
		VS	VS	0
		POMA TUDU		//
66	CONTC/0000630/2021	SAILABALA KUND	H.S.SATAPATHY	//
		VS	VS	0
		CHITHRA ARUMUGAN		//
67	CONTC/0000631/2021	BIJAYA KUMAR SAHU	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
68	CONTC/0000632/2021	PRADIP KUMAR DASH	ADV	//
		VS	VS	0

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		K.SUDARSHAN CHAKRAVARTHY		//
69	CONTC/0000633/2021	SUNITA HARICHANDAN	SUSANTA KUMAR BARAL	//
		VS	VS	0
		JITENDRA KUMAR PATRA		//
70	CONTC/0000634/2021	SARADA PRASAD DASH	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		SATYABRATA SAHU		//
71	CONTC/0000635/2021	DINABANDHU NATH	ADV.	//
		VS	VS	0
		SCHOOL AND MASS EDUCATION DEPARTMENT		//
72	CONTC/0000636/2021	SIMANCHALA MISRA	ADV.	//
		VS	VS	0
		PRADIP KUMAR DASH		//
73	CONTC/0000637/2021	DEBENDRA KUMAR MALLIK	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO		//
74	CONTC/0000638/2021	BISWA MOHINI SATAPATHY	ADV	//
		VS	VS	0
		SATYABRATA SAHU		//
75	CONTC/0000639/2021	MADAN MOHAN MOHANTA	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
76	CONTC/0000640/2021	SIBA PRASAD ACHARYA	ADV	//
		VS	VS	0
		NIRANJAN BEHERA		//
77	CONTC/0000641/2021	BENUDHAR PANDA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
78	CONTC/0000642/2021	NIRUPAMA SAHU	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		BISHNUPADA SETHI		//
79	CONTC/0000643/2021	MANOJ KUMAR BISWAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SATYABRATA SAHU		//

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80	CONTC/0000644/2021	A.NARAYAN RAO VS SANJEEV CHOPRA	PRAFULLA KUMAR MOHAPATRA VS	// () //
81	CONTC/0000645/2021	SATYANANDA BHADRA VS DR. KRISHAN KUMAR	PRAFULLA KUMAR MOHAPATRA VS	// () //
82	CONTC/0000646/2021	SK.MASUD VS DIBYENDU DAS	BIPIN KUMAR NAYAK VS	// () //
83	CONTC/0000647/2021	KRUSHNA CHANDRA BISWAL VS SASWATA MISHRA	ADV VS	// () //
84	CONTC/0000648/2021	SAROGINE JENA VS SASWATA MISHRA	ADV VS	// () //
85	CONTC/0000649/2021	SAILENDRA NARAYAN MOHANTY VS SASWATA MISHRA	ADV VS	// () //
86	CRLA/0000055/2021	GUPTA HANTAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	B.SINGHPUR /43 /2020 () //
87	CRLLP/0000002/2021	REPUBLIC OF INDIA(CBI) VS BIJAY KUMAR BARIK	SARTHAK NAYAK VS	/ /0 () //
88	CRLMA/0000019/2021	L.SANTOSH KUMAR ACHARI VS STATE OF ODISHA	JUGAL KISHOR PANDA VS	PURUSHOTTAMPUR /276 /2020 () //
89	CRLMA/0000020/2021	SAROJ KUMAR DAS VS STATE OF ORISSA	NILAKANTHA DAS VS	BIDANASI /201 /2020 () //
90	CRLMC/0000112/2021	SUKANTI GOCHHAYAT VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HANDAPA /18 /2007 () //
91	CRLMC/0000113/2021	LALIT SAHU	JAGANNATH KAMILA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0000114/2021	CHINMAYA MISHRA	NIRANJAN LENKA	KHANDAGIRI P.S. /103 /2020
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0000115/2021	GAGAN BIHARI HARICHANDAN @ GAGAN HARICHANDAN	PRICHA SHANANDRA JENA	JANKIA P.S. /141 /2019
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0000116/2021	PITABASH MISHRA	DAMODAR PATI	/ /0
		VS	VS	()
		EMPLOYEES PROVIDENT FUND ORGANISATION		//
95	CRLMC/0000117/2021	SANJAYA KUMAR LENKA	BIPIN KUMAR NAYAK	RAYAGADA /20 /2018
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0000118/2021	KAMBHU BARIK	UDIT RANJAN JENA	BAUNISUNI /6 /2000
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0000119/2021	SHISU RANJAN MOHAPATRA @ SISU RANJAN MOHAPATRA	SMOYAPATTA PANDA	BURLA /616 /2020
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0000120/2021	CHANDAN KUMAR DEHURY	BIJAYA KUMAR RAGADA	DEOGARH /101 /2019
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0000121/2021	SANJAYA KUMAR LENKA	B.K.NAYAK	RAYAGADA /21 /2018
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0000170/2021	NATABAR SAHU	SANGRAMJEET SENAPATI	/ /0
		VS	VS	()
		THE SUPERINTENDENT OF POLICE		//
101	CRLMP/0000171/2021	FULMATI KALSAI	PRASANNA KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0000172/2021	HEMANTA KUMAR MAJHI	SURYA KANTA PRADHAN	/ /0
		VS	VS	()

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103	CRLMP/0000173/2021	STATE OF ODISHA CHAIRMAN,BISWA,SAMBALPUR VS	ASHIS KUMAR MISHRA VS	// / /0 ()
104	CRLMP/0000174/2021	THE STATE OF ODISHA SUBASINI PATEL VS	BHAWANI SANKAR PANIGRAHI VS	// / /0 ()
105	CRLMP/0000175/2021	STATE OF ODISHA DEBRAJ SAHU VS	PRABIR KUMAR DAS VS	// / /0 ()
106	CRLMP/0000176/2021	STATE OF ODISHA ANGURA KANHAR VS	JUGALA KISHORE PANDA VS	// / /0 ()
107	CRLMP/0000177/2021	STATE OF ODISHA NIHAR RANJAN MOHAPATRA VS	Braja Mohan Sarangi VS	// BALASORE SADAR /57 /2019 ()
108	CRLMP/0000178/2021	INSPECTOR IN CHARGE SADAR P.S., BALASORE GAJENDRANATH SUBUDHI VS	DEBASIS TRIPATHY VS	// / /0 ()
109	CRLMP/0000179/2021	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	CHITTA RANJAN DASH VS	// / /0 ()
110	CRLMP/0000180/2021	STATE OF ODISHA SOUMYA PRAKASH MOHANTY VS	MANAS CHAND VS	// / /0 ()
111	CRLMP/0000181/2021	STATE OF ODISHA SARASWATI SETHI VS	NEPOLEON SAHANI VS	// / /0 ()
112	CRLMP/0000182/2021	STATE OF ODISHA SUKANTI SINGH VS	PANCHANAN PANIGRAHI VS	// / /0 ()
113	CRLMP/0000183/2021	STATE OF ODISHA SUSANTA KUMAR BARIK VS	NEPOLEON SAHANI VS	// / /0 ()
		STATE OF ODISHA		//

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114	CRLREV/000031/2021	ASHISH KUMAR ROUT VS SANGITA BEHERA	SHANTI PRAKASH MOHANTY VS	// 0 //
115	CRLREV/000032/2021	CHITARANJAN SIKDAR VS STATE OF ODISHA	KRUSHNA CH. DASH VS	// 0 //
116	MACA/000052/2021	THE DIVISIONAL MANAGER, T.P.CELL, NEW INDRA ASSURANCE COMPANY LIMITED VS KADAMBINI SAMANTARAY	INDRA ASSURANCE COMPANY LIMITED VS	// 0 //
117	MACA/000053/2021	THE DIVISIONAL MANAGER, DO II, M/S. UNITED BIDDYUT INSURANCE CO. LTD. VS LAXMIPRIYA BISWAL	BIDDYUT INSURANCE CO. LTD. VS	// 0 //
118	MACA/000054/2021	M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. VS GOLAP BARIK	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. VS	// 0 //
119	MACA/000055/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED VS SATISH CHANDRA JENA	ORIENTAL INSURANCE COMPANY LIMITED VS	// 0 //
120	MACA/000056/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED VS BIDYUT KUMARI MOHAPATRA	ORIENTAL INSURANCE COMPANY LIMITED VS	// 0 //
121	MACA/000057/2021	M/S. ORIENTAL INSURANCE COMPANY LIMITED VS DEBJANI PUHAN	ORIENTAL INSURANCE COMPANY LIMITED VS	// 0 //
122	TRP(C)/000023/2021	MARIYAM KANDPAN @ HIAL VS JEREMIAH HIAL	TUKUNA KUMAR MISHRA VS	// 0 //
123	TRP(C)/000024/2021	SWETA PATNAIK VS RAJESH PATNAIK	TUKUNA KUMAR MISHRA VS	// 0 //
124	TRP(C)/000025/2021	SANJURANI PATRA VS SANTOSH PATRA	AKSHAYA KUMAR SUBUDHI VS	// 0 //
125	TRPCRL/000006/2021	SNEHALATA MUDULI	MANOJ KUMAR MALLICK	CHAULIAGANJA /381 /2020

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		VS	VS	0
126	WA/0000085/2021	MANORAMA MUDULI STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
127	WA/0000086/2021	DHRUBA CHARAN PANDA STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
128	WA/0000087/2021	PRAKASH KUMAR BAL SASMITA RATH	TAPAN KUMAR BISWAL	//
		VS	VS	0
129	WA/0000088/2021	STATE OF ODISHA NISHIKANT TETE	GYANA RANJAN SETHI	//
		VS	VS	0
130	WP(C)/0003144/2021	STATE OF ODISHA CHAULIAGANJ NAGARIKA SURAKHYA MANOJYA KUMAR MOHANTY(A)	MANOJYA KUMAR MOHANTY(A)	//
		VS	VS	0
131	WP(C)/0003145/2021	STATE OF ODISHA ASHOK KUMAR ROUT	KRISHNA CHANDRA SAHU	//
		VS	VS	0
132	WP(C)/0003146/2021	STATE OF ODISHA STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
133	WP(C)/0003147/2021	BICHITRANANDA SAHOO SMC, BELAGADIA PRIMARY SCHOOL	SATYABRATA SENAPATI	//
		VS	VS	0
134	WP(C)/0003148/2021	STATE OF ODISHA ATUL KUMAR PRADHAN	SRIKAR KUMAR RATH	//
		VS	VS	0
135	WP(C)/0003149/2021	STATE OF ODISHA JAGULEI THAKURANI BIJE	BIBEKANANDA BHUYAN	//
		VS	VS	0
136	WP(C)/0003150/2021	GIRIBALA DEBATA BISHNU MOHAN PATRA	SRIKAR KUMAR RATH	//
		VS	VS	0

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137	WP(C)/0003151/2021	STATE OF ODISHA RAMESH CH. MAHANANDIA VS	PRAFULLA KUMAR KAR VS	// // 0
138	WP(C)/0003152/2021	STATE OF ODISHA SURANJAN BARIK VS	SRIKAR KUMAR RATH VS	// // 0
139	WP(C)/0003153/2021	STATE OF ODISHA RABINDRA MOHANTA VS	PRAFULLA KU. KAR VS	// // 0
140	WP(C)/0003154/2021	COLLECTOR, JAIPUR DR. RITA RAY VS	PRAFULLA KUMAR RATH VS	// // 0
141	WP(C)/0003155/2021	STATE OF ODISHA BASANTA KUMAR LENKA VS	SRIKAR KUMAR RATH VS	// // 0
142	WP(C)/0003156/2021	STATE OF ODISHA AKHILENDRA NATH PATNAIK VS	RAJIV KUMAR MOHANTA VS	// // 0
143	WP(C)/0003157/2021	STATE OF ODISHA SHIVA PRASAD BISWAL VS	J.K.MISHRA (2) VS	// // 0
144	WP(C)/0003158/2021	STATE OF ODISHA MANORANJAN MALLICK VS	BISWABIHARI MOHANTY VS	// // 0
145	WP(C)/0003159/2021	STATE OF ODISHA SAMBHURAM NIAL VS	GYANARANJAN SETHI VS	// // 0
146	WP(C)/0003160/2021	STATE OF ODISHA NIRANJAN PRADHAN VS	DEBASISH SAMAL VS	// // 0
147	WP(C)/0003161/2021	COMMNR.CUM SECY.TO GOVT.OF ODISHA SURESH MOHAPATRA VS	DEBASISH SAMAL VS	// // 0
		COMMNR.CUM SECRETARY TO GOVT.OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0003162/2021	PRASHANTA MOHAPATRA VS COMMR.CUM SECRETARY TO GOVT.OF ODISHA	DEBASISH SAMAL VS	// 0
149	WP(C)/0003163/2021	SATYABHAMA BAL RESIDENTIAL SPIRITUAL VS STATE OF ODISHA	PRABHU KUMAR JENA VS	// 0
150	WP(C)/0003164/2021	M/S. SURENDER SINGH KABLI VS STATE OF ODISHA	A.PATTNAIK VS	// 0
151	WP(C)/0003165/2021	AMAR MAJHI VS STATE OF ODISHA	A.PATTANAIAK VS	// 0
152	WP(C)/0003166/2021	ANUPAM GIRI VS STATE OF ODISHA	K.K.SWAIN VS	// 0
153	WP(C)/0003167/2021	NILIMA KAR VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0
154	WP(C)/0003168/2021	PASUPATI NANDI@PASHUPATI NANDI VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0
155	WP(C)/0003169/2021	DR.CHITARANJAN MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0
156	WP(C)/0003170/2021	CHRISTIAN SERVICE SOCIETY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0
157	WP(C)/0003171/2021	DAYASAGAR BHOI VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0
158	WP(C)/0003172/2021	SNIGDHA RANI PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0
159	WP(C)/0003173/2021	GHANASHYAM MAHAKUR	AUROBINDA SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0003174/2021	SUBHASRI BARIK	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0003175/2021	MADAN MOHAN SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0003176/2021	M/S.JAMESHEDPUR TRANSPORT COMPANY	PASHOR KUMAR ROUT	//
		VS	VS	0
		R.T.O., SAMBALPUR		//
163	WP(C)/0003177/2021	CHINMAYEE PATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0003178/2021	PRASAN KUMAR SRICHANDAN	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0003179/2021	M/S.JAMESHEDPUR TRANSPORT COMPANY	PASHOR KUMAR ROUT	//
		VS	VS	0
		R.T.O., SAMBALPUR		//
166	WP(C)/0003180/2021	MOTILAL DIGAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		PUNJAB NATIONAL BANK		//
167	WP(C)/0003181/2021	M/S. JAMESHEDPUR TRANSPORT COMPANY	PASHOR KUMAR ROUT	//
		VS	VS	0
		R.T.O, SAMBALPUR		//
168	WP(C)/0003182/2021	M/S.JAMESHEDPUR TRANSPORT COMPANY	PASHOR KUMAR ROUT	//
		VS	VS	0
		R.T.O, SAMBALPUR		//
169	WP(C)/0003183/2021	TAPAN DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		PUNJAB NATIONAL BANK		//
170	WP(C)/0003184/2021	M/S.JAMESHEDPUR TRANSPORT COMPANY	PASHOR KUMAR ROUT	//
		VS	VS	0

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171	WP(C)/0003185/2021	R.T.O., SAMBALPUR M/S.JAMESHEDPUR TRANSPORT COMPANY P	ASHOK KUMAR ROUT	//
		VS	VS	0
172	WP(C)/0003186/2021	R.T.O., SAMBALPUR KUMUDA CHANDRA PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
173	WP(C)/0003187/2021	PUNJAB NATIONAL BANK M/S.JAMESHEDPUR TRANSPORT COMPANY P	ASHOK KUMAR ROUT	//
		VS	VS	0
174	WP(C)/0003188/2021	R.T.O.,SAMBALPUR M/S.JAMESHEDPUR TRANSPORT COMPANY P	ASHOK KUMAR ROUT	//
		VS	VS	0
175	WP(C)/0003189/2021	R.T.O.,SAMBALPUR BHAGIRATHI KAR	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
176	WP(C)/0003190/2021	PUNJAB NATIONAL BANK M/S.JAMESHEDPUR TRANSPORT COMPANY P	ASHOK KUMAR ROUT	//
		VS	VS	0
177	WP(C)/0003191/2021	R.T.O.,SAMBALPUR CPP BEB(JV)	SATYA SMRUTI MOHANTY	//
		VS	VS	0
178	WP(C)/0003192/2021	EAST COAST RAILWAY, KHURDA MAMATA SINGH	ASHOK KUMAR ROUT	//
		VS	VS	0
179	WP(C)/0003193/2021	R.T.O.,SAMBALPUR MAMATA SINGH	ASHOK KUMAR ROUT	//
		VS	VS	0
180	WP(C)/0003194/2021	R.T.O., SAMBALPUR SASANKA SEKHAR MISHRA	LAXMI KANTA MOHANTY	//
		VS	VS	0
181	WP(C)/0003195/2021	STATE OF ODISHA MANYAY SINGH	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., JHARSUGUDA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0003196/2021	GOLEKH KANDI VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
183	WP(C)/0003197/2021	AKHILESH YADAV VS R.T.O.,SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
184	WP(C)/0003198/2021	ABHIMANYU SINGH VS R.T.O.,SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
185	WP(C)/0003199/2021	KRUSHNA CHANDSRA MOHAPATRA VS R.T.O., CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
186	WP(C)/0003200/2021	GOBARDHAN SAHU VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
187	WP(C)/0003201/2021	PRATIMA MAHALIK VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
188	WP(C)/0003202/2021	NIROJ KUMAR DALAI VS R.T.O., SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
189	WP(C)/0003203/2021	RANAPRATAP DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
190	WP(C)/0003204/2021	BHARATI MISHRA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
191	WP(C)/0003205/2021	GOMATI BARIHA VS STATE OF ODISHA	GOUTAM KU. ROUTRAY VS	// 0 //
192	WP(C)/0003206/2021	RAMADE MURMU VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
193	WP(C)/0003207/2021	MADHA JENA	SUBAS CHANDRA DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0003208/2021	BRAHMANANDA MISHRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0003209/2021	ANTARYAMI PARIDA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0003210/2021	RATNAKAR SAHOO	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0003211/2021	SANJAY SENAPATI	SUSANTA KUMAR DASH	//
		VS	VS	0
		ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD.		//
198	WP(C)/0003212/2021	LAXMAN BHUYAN	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0003213/2021	JAYA CHANDRA MISHRA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		ESTATE OFFICER, EAST COAST RAILWAY, SAMBALPUR		//
200	WP(C)/0003214/2021	NESCO UTILITY	SURESH CHANDRA DASH	//
		VS	VS	0
		PREMIER CABLES AND CONDUCTORS(P)LTD.		//
201	WP(C)/0003215/2021	SUSHIL KUMAR PANIGRAHI	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0003216/2021	AMAR BIKRAM DAS	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0003217/2021	NESCO UTILITY	SURESH CHANDRA DASH	//
		VS	VS	0
		M/S. TIRUPATI CONDUCTORS(P)LTD.		//
204	WP(C)/0003218/2021	SRIMANTA KUMAR BEHERA	PABITRA KUMAR NAYAK	//
		VS	VS	0

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205	WP(C)/0003219/2021	UNION OF INDIA SHANTI KERKETTA VS	NIRANJAN SINGH(1) VS	// // 0
206	WP(C)/0003220/2021	STATE OF ODISHA SRIMANTA KUMAR BEHERA VS	PABITRA KUMAR NAYAK VS	// // 0
207	WP(C)/0003221/2021	UNION OF INDIA SRIMANTA KUMAR BEHERA VS	PABITRA KUMAR NAYAK VS	// // 0
208	WP(C)/0003222/2021	UNION OF INDIA SRIMANTA KUMAR BEHERA VS	PABITRA KUMAR NAYAK VS	// // 0
209	WP(C)/0003223/2021	UNION OF INDIA SWATI NANDA VS	SWARUP KUMAR PATNAIK VS	// // 0
210	WP(C)/0003224/2021	STATE OF ODISHA PRAMODA KUMAR PATTANAYAK VS	GYANA RANJAN SETHI VS	// // 0
211	WP(C)/0003225/2021	STATE OF ODISHA SUSHANTA KUMAR NAYAK VS	GYANA RANJAN SETHI VS	// // 0
212	WP(C)/0003226/2021	STATE OF ODISHA AKSHAYA KUMAR NAIK VS	GYANA RANJAN SETHI VS	// // 0
213	WP(C)/0003227/2021	STATE OF ODISHA SATYABADI GOPINATH DEV BIJE PHULA ALAINA VS	VS VS	// // 0
214	WP(C)/0003228/2021	COMMNR. ENDOWMENT K.LOKESHU VS	ROHIT RANJAN RAY VS	// // 0
215	WP(C)/0003229/2021	CEO, TPCODL CESU DEEPAK KUMAR NAIK VS	BASANTA KUMAR BARAL VS	// // 0
		CHIEF G.M., SBI,BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0003230/2021	KUBER BAG VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
217	WP(C)/0003231/2021	SATYARANJAN KAR VS COLLECTOR CUM D.M., SAMBALPUR	SHASHI BHUSAN JENA VS	// 0 //
218	WP(C)/0003232/2021	DHUNIA BEHERA VS SECY. PANCHAYAT RAJ DEPT. NAGAR DEVELOPMENT BOARD	BINAYAK PR. MOHANTY VS	// 0 //
219	WP(C)/0003233/2021	VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// 0 //
220	WP(C)/0003234/2021	ADHIKARI FAKIRAMOHAN DAS VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	// 0 //
221	WP(C)/0003235/2021	SRIBANTA BISWAL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
222	WP(C)/0003236/2021	PRATAP KUMAR PRUSTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
223	WP(C)/0003237/2021	PRAFULLA KUMAR MAHARANA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
224	WP(C)/0003238/2021	SANTOSH KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
225	WP(C)/0003239/2021	BISHNU CHARAN MOHANTY VS STATE OF ODISHA	DINABANDHU NAYAK VS	// 0 //
226	WP(C)/0003240/2021	BHAGABAN MAHARANA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
227	WP(C)/0003241/2021	BABI DAMAL	SMITA RANJAN PATTNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0003242/2021	SANTOSH KUMAR DAS	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0003243/2021	SASHANKA KUMAR SAHU	SMITA RANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0003244/2021	DIBENDU KABI	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0003245/2021	BHUPATI SEKHAR MISHRA	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0003246/2021	FAKIRA CHARAN BEHERA	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0003247/2021	KEDAR PATEL	BHAKTA RANJAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0003248/2021	ASHOK KUMAR HOTA	SUBODH KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0003249/2021	SANDEEP KUMAR ACHARYA	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0003250/2021	BIJAY KUMAR SAHOO	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0003251/2021	JHUNULATA DAS	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0003252/2021	DUSMANTA KUMAR DALEI	GOPINATH SETHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0003253/2021	STATE OF ODISHA BELAMATI PATEL VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
240	WP(C)/0003254/2021	STATE OF ODISHA BISA NAYAK VS	G.P.JENA VS	// // 0
241	WP(C)/0003255/2021	NHAI KUMUDINI BASTIA VS	B.N.PARIDA VS	// // 0
242	WP(C)/0003256/2021	STATE OF ODISHA NAREN NAIK VS	G.P.JENA VS	// // 0
243	WP(C)/0003257/2021	NHAI RITANJALI PUROHIT VS	B.N.PARIDA VS	// // 0
244	WP(C)/0003258/2021	STATE OF ODISHA SRIBANTA JENA VS	SUDHIR KUMAR MALLICK VS	// // 0
245	WP(C)/0003259/2021	THE MEMBER, BOARD OF REVENUE TAPASWINI BISWAL VS	B.N.PARIDA VS	// // 0
246	WP(C)/0003260/2021	STATE OF ODISHA GIRIDHARI BARIK VS	SUDHIR KUMAR MALLICK VS	// // 0
247	WP(C)/0003261/2021	THE COMMNR. LR AND S, BOARD OF REVENUE RASMITA MOHAPATRA VS	B.N.PARIDA VS	// // 0
248	WP(C)/0003262/2021	STATE OF ODISHA SUKANTA KUMAR SENAPATI VS	PRAFULLA KUMAR RATH VS	// // 0
249	WP(C)/0003263/2021	STATE OF ODISHA TULASI BHOI VS	B.N.PARIDA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0003264/2021	TIKINA DASH@ TIKINA DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
251	WP(C)/0003265/2021	CHITARANJAN MISHRA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
252	WP(C)/0003266/2021	PRAKASH CHANDRA SINGH VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
253	WP(C)/0003267/2021	RAJIB LOCHAN GUMANSINGH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
254	WP(C)/0003268/2021	SUJATA SAHU VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
255	WP(C)/0003269/2021	MALATI PANI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
256	WP(C)/0003270/2021	NALINI BISWAL VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
257	WP(C)/0003271/2021	GANESWAR SAHU@ GANESWAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
258	WP(C)/0003272/2021	KRISHNA KUMARI SAHOO VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
259	WP(C)/0003273/2021	SARAT CHANDRA PANDA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
260	WP(C)/0003274/2021	NIHAR RANJAN CHOUDHURY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
261	WP(C)/0003275/2021	GANGADHAR SAHOO	PRAFULLA KUMAR RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0003276/2021	HRUSIKESHA PANDA	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		THE D.G.POLICE (VIG.)		//
263	WP(C)/0003277/2021	GYANA RANJAN BEHERA	ANIRUDHA DAS	//
		VS	VS	0
		SUPERINTENDENT OF EXCISE, DHENKANAL		//
264	WP(C)/0003278/2021	PRATAP KUMAR UPADHYAYA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0003279/2021	DIPTIRANI KHUNTIA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0003280/2021	M/S. SHREE TARINI MEDICAL STORE	SUMITRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0003281/2021	NILAMADHABA KHUNTIA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0003282/2021	TAPAN KUMAR MALIK	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0003283/2021	NA YANA DAS MOHAPATRA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0003284/2021	M/S. S.M.CONSTRUCTION AND CONSULTANCY	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0
		SBI, S.M.E. BRANCH, JHARSUGUDA		//
271	WP(C)/0003285/2021	BIBHUTI BHUSAN MOHAPATRA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0003286/2021	DOMINICA LAKRA	SANTANU KUMAR SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0003287/2021	STATE OF ODISHA BHASKAR CHANDRA BISWAL VS	PRASANTA KUMAR MOHANTY VS	// // 0
274	WP(C)/0003288/2021	STATE OF ODISHA PRAMOD KUMAR NAIK VS	SANTANU KUMAR SARANGI VS	// // 0
275	WP(C)/0003289/2021	STATE OF ODISHA ASHOK KUMAR PARIDA VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
276	WP(C)/0003290/2021	STATE OF ODISHA PRAFULLA CHANDRA MOHANTY VS	MANORANJAN MISHRA VS	// // 0
277	WP(C)/0003291/2021	PRINCIPAL SECY. TO GOVT. NAGESWAR PRASAD SA VS	PRADEEP KUMAR KHUNTIA VS	// // 0
278	WP(C)/0003292/2021	THE EXECUTIVE OFFICER, BARGARH SANATANA LENKA VS	BIJAYA KUMAR PARIDA(2) VS	// // 0
279	WP(C)/0003293/2021	STATE OF ODISHA RANJIT PRADHAN VS	TAPAN KUMAR KAMILA VS	// // 0
280	WP(C)/0003294/2021	COLLECTOR, JHARSUGUDA KARTIK PRADHAN VS	BIJAYA KUMAR PARIDA(2) VS	// // 0
281	WP(C)/0003295/2021	STATE OF ODISHA SIBA PRASAD KHATEI VS	BIJAYA KUMAR PARIDA(2) VS	// // 0
282	WP(C)/0003296/2021	STATE OF ODISHA CHITTARANJAN MEHER JENA VS	K.K.SWAIN VS	// // 0
283	WP(C)/0003297/2021	STATE OF ODISHA KIRTAN SWAIN VS	BIJAYA KUMAR PARIDA(2) VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0003298/2021	BRUNDABAN BISWAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
285	WP(C)/0003299/2021	GAUR CHARAN DALEI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA(2) VS	// 0 //
286	WP(C)/0003300/2021	SUBASH CHANDRA JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
287	WP(C)/0003301/2021	ASHUTOSH NAYAK VS D.G. AND I.G. OF POLICE, ORISSA	GYANARANJAN SETHI VS	// 0 //
288	WP(C)/0003302/2021	RAMESH CHANDRA BHOI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
289	WP(C)/0003303/2021	HRUDANANDA BARIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
290	WP(C)/0003304/2021	N.SIVARAM REDDY VS D.G. AND I.G. OF POLICE, ORISSA	GYANARANJAN SETHI VS	// 0 //
291	WP(C)/0003305/2021	RAJ KISHORE BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
292	WP(C)/0003306/2021	PRASANT KUMAR SATAPATHY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
293	WP(C)/0003307/2021	HARA PRASAD DASH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
294	WP(C)/0003308/2021	PRANAYA MANJARI MISHRA VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// 0 //
295	WP(C)/0003309/2021	TRIBIKRAMA PANDA	DINESH KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0003310/2021	SAROJ KUMAR RAY	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0003311/2021	DIVAKARA PADHI	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0003312/2021	ARTATRANA MAJHEE	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0003313/2021	BHAGYARATHI MALLICK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0003314/2021	KALU CHARAN JENA	DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0003315/2021	SHAKTIKANTA RATH	AMIT KUMAR SAA	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0003316/2021	SUSANTA KUMAR SETHA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0003317/2021	PURNA CHANDRA JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0003318/2021	BASANTA KUMAR HARICHANDAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0003319/2021	MOHAN KUMAR SENAPATI	ALOK KUMAR MOHANTY	//
		VS	VS	0
		COMMNR. OF CT AND GST		//
306	WP(C)/0003320/2021	SARAT CHANDRA DAS	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0003321/2021	STATE OF ODISHA NABAGHANA MALLIK VS	DURGESH NARAYAN RATH VS	// // 0
308	WP(C)/0003322/2021	STATE OF ODISHA JOSAMATI DHAL VS	NIRANJAN LENKA VS	// // 0
309	WP(C)/0003323/2021	STATE OF ODISHA AMULYA KUMAR JENA VS	DEEPALI MAHAPATRA VS	// // 0
310	WP(C)/0003324/2021	STATE OF ODISHA BILASINI DEI VS	S.D.ROUTRAY VS	// // 0
311	WP(C)/0003325/2021	STATE OF ODISHA JATINDRANATH DUTTA VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
312	WP(C)/0003326/2021	STATE OF ODISHA DEBIDUTTA MOHANTY VS	DEEPALI MAHAPATRA VS	// // 0
313	WP(C)/0003327/2021	STATE OF ODISHA CHITTARANJAN NAIK VS	ANIRUDHA DAS VS	// // 0
314	WP(C)/0003328/2021	RBI, BBSR BRANCH YUDHISTIRA SWAIN VS	RAMA CHANDRA RAY VS	// // 0
315	WP(C)/0003329/2021	STATE OF ODISHA UTKAL DASH VS	GAJRNDRA K. KHILAR VS	// // 0
316	WP(C)/0003330/2021	SARASWATI PANDA@ JYOTI DASH SNEHALATA BHUYAN VS	SIBA PRASAD SWAIN VS	// // 0
317	WP(C)/0003331/2021	STATE OF ODISHA KRUSHNA CHANDRA MISHRA VS	ANIL KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0003332/2021	LAKSHMI NARAYAN MAHAPATRA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
319	WP(C)/0003333/2021	SUBASH CHANDRA PATI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
320	WP(C)/0003334/2021	KASINATH SATAPATHY VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
321	WP(C)/0003335/2021	SRIDHAR TRIPATHY VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
322	WP(C)/0003336/2021	NALINI PRAVA DAS VS THE REGISTRAR JUDICIAL, DIST. COURT, GANJAM	ASHIS KUMAR MISHRA VS	// 0 //
323	WP(C)/0003337/2021	RAJARAM TANDI VS THE COLLECTOR, BALANGIR	ASHIS KUMAR MISHRA VS	// 0 //
324	WP(C)/0003338/2021	ABANI BHUSAN ROUSTRAY VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
325	WP(C)/0003339/2021	KARTIK CHANDRA PAL VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
326	WP(C)/0003340/2021	DR. PRATAP KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0003341/2021	ABHEDANANDA MISHRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
328	WP(C)/0003342/2021	MINATI BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
329	WP(C)/0003343/2021	ALEKHA SAH	PRADEEP KUMAR MAHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0003344/2021	JADUNATH NAYAK	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0003345/2021	RAJESH KUMAR	LAXMI NARAYAN PATEL	//
		VS	VS	0
		R.T.O., JHARSUGUDA		//
332	WP(C)/0003346/2021	DAYANIDHI NAG	SUSHANTA KU.JOSHI	//
		VS	VS	0
		COLLECTOR, NUAPADA		//
333	WP(C)/0003347/2021	LALITA KARUA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0003348/2021	RASMITA BEHERA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0003349/2021	SWARNALATA MANGARAJ	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0003350/2021	PRAMOD CHANDRA DAS	DHULIRAM PATTANAYAK	//
		VS	VS	0
		PRADEEP KUMAR JENA		//
337	WP(C)/0003351/2021	BARSHARANI DALAI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0003352/2021	JATINDRA MOHAN SWAIN	NIRANJAN PRASAD PATRA	//
		VS	VS	0
		COMMNR. LR AND S,CUTTACK		//
339	WP(C)/0003353/2021	SUDARSAN MOHANTY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0003354/2021	SASHIBHUSAN SAMANTA	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0

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341	WP(C)/0003355/2021	STATE OF ODISHA SUBAL CHARAN MOHAPATRA VS	BIBHUTI BHUSAN BEHERA VS	// // 0
342	WP(C)/0003356/2021	STATE OF ODISHA JUBARAJ MAHALA VS	SARATHI JYOTI MOHANTY VS	// // 0
343	WP(C)/0003357/2021	STATE OF ODISHA LAXMIDHAR SAHOO VS	DEBENDRA KUMAR SAHOO(1) VS	// // 0
344	WP(C)/0003358/2021	STATE OF ODISHA GANESH CHANDRA SAHOO VS	SUBAS CHANDRA PANI VS	// // 0
345	WP(C)/0003359/2021	UNION OF INDIA PUSPALATA PRADHAN VS	SUBASH CHANDRA PANI VS	// // 0
346	WP(C)/0003360/2021	UNION OF INDIA PRAFULLA KUMAR SAHOO VS	SUBASH CHANDRA PANI VS	// // 0
347	WP(C)/0003361/2021	UNION OF INDIA M/S. KLIN BRICKS FACTORY VS	LALIT KUMAR MAHARANA VS	// // 0
348	WP(C)/0003362/2021	TPCODL. SUKADEV CHOUDHURY VS	LALIT KUMAR MAHARANA VS	// // 0
349	WP(C)/0003363/2021	TPCODL VASWATEE KANUNGO VS	SUBASH CHANDRA PANI VS	// // 0
350	WP(C)/0003364/2021	UNION OF INDIA UMAKANTA JENA VS	SHASHIBHUSAN BISWAL VS	// // 0
351	WP(C)/0003365/2021	REGIONAL PROVIDENT FUND COMMNR. BINOD KUMAR DALAI VS	K.P.MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0003366/2021	MOHAMMAD OKILUR REHEMAN VS STATE OF ODISHA	M.A.ALI VS	// 0 //
353	WP(C)/0003367/2021	HEMALATA JENA VS STATE OF ODISHA	BIKASH KUMAR ROUTRAY VS	// 0 //
354	WP(C)/0003368/2021	RABINARAYAN KAIBARTA VS STATE OF ODISHA	C.ANANDA RAO VS	// 0 //
355	WP(C)/0003369/2021	PARAMANANDA SADANGI VS MANAGING DIRECTOR, (APGENDO)	BANAMALI SAHOO VS	// 0 //
356	WP(C)/0003370/2021	JAYANTA KUMAR PANDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
357	WP(C)/0003371/2021	KAILASH CHANDRA BEHERA VS THE SUB COLLECTOR, HINDOL	SAMIR KUMAR MISHRA VS	// 0 //
358	WP(C)/0003372/2021	MADHUSMITA SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
359	WP(C)/0003373/2021	SAHA ALAM KHAN VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
360	WP(C)/0003374/2021	ARUN KUMAR NAYAK VS BDA	PRASANTA KUMAR NAYAK VS	// 0 //
361	WP(C)/0003375/2021	CHITRASEN NAIK VS ENGINEER IN CHIEF.	RANJIT SAMAL VS	// 0 //
362	WP(C)/0003376/2021	M/S. IRONICS OVERSEAS PVT. LTD. VS STATE OF ODISHA	DAMODAR PATI VS	// 0 //
363	WP(C)/0003377/2021	BIMALA MOHANTA	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0003378/2021	BHOLANATH MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0003379/2021	JHALI BEHERA	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0003380/2021	K.SRIVANI SUBUDHI	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0003381/2021	BANAMALI SAHU	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0003382/2021	LAXMAN PRADHAN	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0003383/2021	SANTOSH KUMAR MAJHI	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0003384/2021	SUSANTA KUMAR SARAF	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0003385/2021	ASHELI RAY	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0003386/2021	NURABATI SAHU	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0003387/2021	TILAKAR SAHOO	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0003388/2021	RANGABATI PRADHAN	KOUSIK ANANDA GURU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0003389/2021	STATE OF ODISHA RUSHIBAR MAJHI VS	SATYAJIT SAMAL VS	// // 0
376	WP(C)/0003390/2021	STATE OF ODISHA HAREKRISHNA BIHARI VS	SATYAJIT SAMAL VS	// // 0
377	WP(C)/0003391/2021	STATE OF ODISHA MURALI CHARAN SAHU VS	SATYAJIT SAMAL VS	// // 0
378	WP(C)/0003392/2021	STATE OF ODISHA DILLIP KUMAR DAS VS	MANOJ KUMAR PANDA VS	// // 0
379	WP(C)/0003393/2021	STATE OF ODISHA SURENDRA KUMAR BARIK VS	SATYAJIT SAMAL VS	// // 0
380	WP(C)/0003394/2021	STATE OF ODISHA GOBARDHAN PRASAD DALAI VS	MANOJ KUMAR PANDA VS	// // 0
381	WP(C)/0003395/2021	STATE OF ODISHA BIJU PATNAIK M.SC. NURSING COLLEGE, BARPADA VS	HIRAJI KUMAR MOHAPATRA VS	// // 0
382	WP(C)/0003396/2021	STATE OF ODISHA SANDHYA PANDA VS	SURYA KANTA DASMOHAPATRA VS	// // 0
383	WP(C)/0003397/2021	SULOCHANA SAHOO SANTOSH KUMAR PAL VS	MANOJ KUMAR PANDA VS	// // 0
384	WP(C)/0003398/2021	STATE OF ODISHA JAGANNATH SAHU VS	MANOJ KUMAR PANDA VS	// // 0
385	WP(C)/0003399/2021	STATE OF ODISHA RAKESH MALLICK VS	MANOJ KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0003400/2021	SAROJ KUMAR NAYAK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
387	WP(C)/0003401/2021	MD. MANZUR VS NHAI	SARAT KUMAR BEHERA VS	// 0 //
388	WP(C)/0003402/2021	GYANA RANJAN PRADHAN VS STATE OF ODISHA	B.S.TRIPATHY(1) VS	// 0 //
389	WP(C)/0003403/2021	NILANCHALA SWAIN VS STATE OF ODISHA	B.S.TRIPATHY(1) VS	// 0 //
390	WP(C)/0003404/2021	BINAY RANJAN DASH VS THE ODISHA STATE HOUSING BOARD	PRAKASH RANJAN BARIK VS	// 0 //
391	WP(C)/0003405/2021	PRADEEP KUMAR BARA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
392	WP(C)/0003406/2021	PRAMOD KUMAR PATI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
393	WP(C)/0003407/2021	SURYAMANI MISHRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
394	WP(C)/0003408/2021	RABIN CHANDRA SATAPATHY VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
395	WP(C)/0003409/2021	PURNA CHANDRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
396	WP(C)/0003410/2021	MUSTARI BIBI VS TAHASILDAR, NISCHINTAKOILI	GAGAN BIHARI SINGH VS	// 0 //
397	WP(C)/0003411/2021	PRAMOD KUMAR SAHOO	HIMANSHU SEKHAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		OS CSC LTD.		//
398	WP(C)/0003412/2021	BIKRAM CHANDRA DAS	RANJAN KUMAR ROUT	//
		VS	VS	()
		CHIEF MANAGER, SBI SARB		//
399	ABLAPL/0001133/2021	KISHORE KUMAR MANGARAJ	SUVASHIS PATTANAIAK	JATNI P.S. /73 /2019
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0001134/2021	GAGANI BALIARSINGH	BIKRAM KESHARI RAJ	JATNI P.S. /224 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0001135/2021	BAPI BEHERA	BIBHUDANANDA MOHAPATRA	BUGUDA /270 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0001136/2021	MANGULU NAYAK	BIBHUDA NANDA MOHAPATRA	BHANJANAGAR /18 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0001137/2021	PRAKESH CHANDRA PRADHAN	BIBHUDANANDA MOHAPATRA	BHANJANAGAR /20 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0001138/2021	BHAGABAN PRADHAN	BIBHUDA NANDA MOHAPATRA	BHANJANAGAR /12 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0001139/2021	RENUBALA NAIK	KAMALAKANTA MOHANTA	BARIA /9 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0001140/2021	RAHUL @ SOUMYA SAGAR MALLICK	PRIYA RANJAN SINGH	JAGATPUR /532 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0001141/2021	TIRTHA Sampad GOCHHAYAT	SUSANTA KUMAR DASH	ERASAMA /240 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0001142/2021	PRATIMA SAHOO	SURYAKANTA DWIBEDI	FATEGARH /141 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0001143/2021	STATE OF ODISHA ROJALIN MOHAPATRA VS	ADITI HOTA VS	// HANDAPA /1 /2021 ()
410	ABLAPL/0001144/2021	STATE OF ODISHA PADARI SAHOO @ PODAR SAHOO VS	PRASANTA KUMAR SAHOO VS	// TUMUSINGA /11 /2021 ()
411	ABLAPL/0001145/2021	STATE OF ODISHA CHINALA LOHIDAS VS	PRASANTA KUMAR PANDA VS	// JARADA /172 /2018 ()
412	ABLAPL/0001146/2021	STATE OF ODISHA ANGURO NAIK VS	SARADA PRASAD DASH VS	// KARANJIA /26 /2021 ()
413	ABLAPL/0001147/2021	STATE OF ODISHA SASWAT MISHRA VS	MOHENDRA KUMAR MOHAPATRO VS	// BHAWANIPATNA TOWN /11 /2021 ()
414	ABLAPL/0001148/2021	STATE OF ODISHA SALIM KHETI VS	SAROJ KUMAR MISHRA VS	// / /0 ()
415	ABLAPL/0001149/2021	STATE OF ODISHA GANGADHAR GARIA VS	SAROJ KUMAR MISHRA VS	// / /0 ()
416	ABLAPL/0001150/2021	STATE OF ODISHA SUSHANTA SINGH VS	SAROJ KUMAR MISHRA VS	// / /0 ()
417	ABLAPL/0001151/2021	STATE OF ODISHA RABI @ RABINDRA MOHAPATRA VS	ASWINI KUMAR MISHRA (3) VS	// BOLAGARH P.S. /11 /2021 ()
418	ABLAPL/0001152/2021	STATE OF ODISHA GANGADHAR PRUSTY @ GADADHAR PRUSTY VS	TARAPARSAD MOHAPATRA VS	// UDALA /311 /2020 ()
419	ABLAPL/0001153/2021	STATE OF ODISHA ANIL KUMAR @ CHIKU NAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /17 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0001154/2021	HEMANANDA KOUSHALYA @ HEMANANDA KOUSHALYA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	MALKANGIRI /386 /2020 () //
421	ABLAPL/0001155/2021	NRUSINGHA BARIK VS STATE OF ODISHA	GOPINATH MISHRA VS	CUTTACK SADAR /51 /2021 () //
422	ABLAPL/0001156/2021	BAMAN SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /139 /2020 () //
423	ABLAPL/0001157/2021	RAMAYASH SINGH @ RAMEYA SINGH VS STATE OF ODISHA	DURGA PRASAD DHAL VS	BANHARPALI /5 /2021 () //
424	ABLAPL/0001158/2021	SUSANTA NAYAK @ SUSANT NAYAK VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	RAGHUNATHPUR /7 /2021 () //
425	ABLAPL/0001159/2021	BABULI DAKUA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BUGUDA /14 /2021 () //
426	ABLAPL/0001160/2021	PAGULU ROUT @ NILAMBAR ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /27 /2021 () //
427	ABLAPL/0001161/2021	MANOJ KUMAR MUKHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BHADRAK TOWN /34 /2021 () //
428	ABLAPL/0001162/2021	BALYA KHATI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE SADAR /2 /2021 () //
429	ABLAPL/0001163/2021	HRUSIKESH PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //
430	ABLAPL/0001164/2021	BABU @ SAGAR ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /322 /2020 () //
431	ABLAPL/0001165/2021	ROHITA PRADHAN	JYOTIRMAYA SAHOO	PATTAPUR (ASKA) /186 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0001166/2021	KAILASH CHANDRA PANIGRAHI	BHABANI SANKAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0001167/2021	SAGAR MUNDA	MD.G.MADANI	BONTH /1 /2021
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0001168/2021	SATRUGHANA BARIK	ARIJEET MISHRA	KEONJHAR SADAR /166 /2019
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0001169/2021	SATYABRATA PATRA	ARIJEET MISHRA	KEONJHAR SADAR /166 /2019
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0001170/2021	MADAN MOHAN MOHANTY @ MADAN MOHAN	SUSANTA KUMAR NAYAK	PURI SADAR /400 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0001171/2021	SANJAY KUMAR JENA	SATYABRATA MOHANTY	RAIBANIA /6 /2021
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0001172/2021	DILIP JENA @ DILLIP KUMAR JENA	TANMAYA KUMAR MOHANTY	KHANDAGIRI P.S. /51 /2021
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0001173/2021	CHANDRASEKHAR SWAIN	BAMADEV BARAL	CHANDANPUR /14 /2021
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0001174/2021	PRANAB KUMAR NANDA	SANTANU KUMAR SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0001175/2021	SANJAY DAS @ SANJAY KUMAR DAS	PRADEEP KUMAR MOHAPATRA	CHAULIAGANJA /42 /2021
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0001176/2021	MAHADEBA DAS	ARUN KUMAR DAS (1)	DHENKANAL SADAR /76 /2015
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0001177/2021	STATE OF ODISHA LIPU @ LIPURAJ NAIK VS	ARUN KUMAR DAS (1) VS	// PARJANG /196 /2020 ()
444	ABLAPL/0001178/2021	STATE OF ODISHA BUNU @ PRABHAT KU. BHAL VS	SAMARENDRA BAHADUR VS	// CHANDABALI /261 /2020 ()
445	ABLAPL/0001179/2021	STATE OF ODISHA AJAY JENA VS	ABHISHEK DASH VS	// RASGOBINDPUR /237 /2020 ()
446	ABLAPL/0001180/2021	STATE OF ODISHA RANA DALEI @ RANJIT MOHALIK VS	BIBHUTI BHUSAN BEHERA VS	// KANTABANIA PS /88 /2020 ()
447	ABLAPL/0001181/2021	STATE OF ODISHA SUSANTA ROUT VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /322 /2020 ()
448	ABLAPL/0001182/2021	STATE OF ODISHA ANANTA MAHANA VS	ABHISHEK DASH VS	// RASGOBINDPUR /15 /2021 ()
449	ABLAPL/0001183/2021	STATE OF ODISHA MOHAMMOD ISTIYAK @ MOHAMMOD ARMAN VS	ANPLABA P.B.BAHALI VS	// JANKIA P.S. /92 /2014 ()
450	ABLAPL/0001184/2021	STATE OF ODISHA MANOJ KUMAR NAIK VS	SUNIL KUMAR PANDA VS	// JEYPORE TOWN /22 /2021 ()
451	ABLAPL/0001185/2021	STATE OF ODISHA SURYAMANI NAIK@SURJYA KUMARI NAIK VS	SUNIL KU PANDA VS	// JEYPORE TOWN /22 /2021 ()
452	ABLAPL/0001186/2021	STATE OF ODISHA DEEPAK KUMAR SETHI VS	SAPAN KUMAR LENKA VS	// CAPITAL P.S. /29 /2021 ()
453	ABLAPL/0001187/2021	STATE OF ODISHA DHIREN KUMAR BHOL VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// AGARAPADA /136 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0001188/2021	PRABIRA KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /157 /2020 () //
455	ABLAPL/0001189/2021	SARTHAK SEKHAR DALAI VS STATE OF ODISHA	RAMESH AGARWAL VS	CUTTACK SADAR /700 /2020 () //
456	ABLAPL/0001190/2021	TARIK AHAMAD KHAN VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	SAHADEV KHUNTA /247 /2020 () //
457	ABLAPL/0001191/2021	HALADHAR KAR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	MARINE PS AT JAMBO /7 /2021 () //
458	ABLAPL/0001192/2021	JITU @ DHARMENDRA SWAIN VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /134 /2020 () //
459	ABLAPL/0001193/2021	BIPIN BARIK VS STATE OF ODISHA	GOPINATH MISHRA VS	CUTTACK SADAR /51 /2021 () //
460	ABLAPL/0001194/2021	RABI NARAYAN DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL TOWN /492 /2020 () //
461	ABLAPL/0001195/2021	BHASKAR CHANDRA MALLICK VS STATE OF ODISHA	RAJEET ROY VS	BOLAGARH P.S. /194 /2020 () //
462	ABLAPL/0001196/2021	RANU @ MINATI PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KENDRAPARA /209 /2020 () //
463	ABLAPL/0001197/2021	SHANTILATA TUDU VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	UDALA /22 /2021 () //
464	ABLAPL/0001198/2021	SANATAN MUDULI VS STATE OF ODISHA	JYOTI PATNAIK VS	RAGHUNATHPUR /7 /2021 () //
465	ABLAPL/0001199/2021	SAROJ KUMAR RAY	ANUGRAHA NARAYAN SAMANTARAY	PARADEEP LOCK /2 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0001200/2021	GITA @ USHA SAHU	RONIT GHOSH	N.T.P.C. /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0001201/2021	MANOJ DEHURY	PRADIPTA BEURA	ATHGARH /228 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0001202/2021	PABITRA BURMA	PRADIPTA BEURA	ATHGARH /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0001203/2021	BULU @ UDHABA NAIK	SUSHANTA KUMAR JOSHI	KHAPRAKHOL /42 /2009
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0001204/2021	RASHMI PEPPIN @RASHMI REKHA PEPPIN	ANANTA NARAYAN PATTANAYAK	ANGUL TOWN /701 /2019
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0001205/2021	URMILA @ UMA CHOUDHURY	JUGALA KISHORE PANDA	MALKANGIRI /74 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0001206/2021	DR. BHUGOLA SENAPATI	JUGALA KISHORE PANDA	PARJANG /29 /2021
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0001207/2021	GAGAN BIHARI DAS	PRAVASH CHANDRA JENA	KENDRAPARA /209 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0001208/2021	URBASI PRADHAN	DEEPAK KUMAR SAHOO	NIKIRAI /19 /2021
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0001209/2021	SIBA ROUTA	S.S.RAY (2)	HINJILI (ASKA) /60 /2020
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0001210/2021	RAJIB BANDA	HIMANSHU SEKHAR MISHRA	DEOGAON /21 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0001211/2021	STATE OF ODISHA MANGULI JENA VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /40 /2021 ()
478	ABLAPL/0001212/2021	STATE OF ODISHA PEJUA @ AKASH DAS VS	RADHIKA RANJAN BHATTACHARYA VS	// MANGALPUR /26 /2021 ()
479	ABLAPL/0001213/2021	STATE OF ODISHA PRADEEPTA KUMAR BHUINYA @ PRADIPTA KUMAR BHUINYA VS	KUMAR BHUINYA VS	// NAYAGARH /6 /2021 ()
480	ABLAPL/0001214/2021	STATE OF ODISHA SUBHRADIP BHOLA @ SUBHRADEEP BHOLA VS	SURYA NARAYAN MISHRA VS	// BALANGA /22 /2021 ()
481	ABLAPL/0001215/2021	STATE OF ODISHA SHAHABAZ KHAN @ SAHABAZ KHAN VS	PARTHA SARATHI DAS VS	// JASHIPUR /18 /2020 ()
482	ABLAPL/0001216/2021	STATE OF ODISHA GANESH MANDAL VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /130 /2015 ()
483	ABLAPL/0001217/2021	STATE OF ODISHA B.BALU @ BARI BALAKRISHNA VS	DILLIP KUMAR MOHANTY VS	// KASINAGAR /11 /2021 ()
484	ABLAPL/0001218/2021	STATE OF ODISHA MAHENDRA PRADHAN VS	BIPIN KUMAR NAYAK VS	// DELANGA /202 /2020 ()
485	ABLAPL/0001219/2021	STATE OF ODISHA KISAN MOHANTY @ KISAN KUMAR MOHANTY VS	UDIT RANJAN JENA VS	// BOLANGIR TOWN /38 /2021 ()
486	ABLAPL/0001220/2021	STATE OF ODISHA LIPU @ LAXMIDHAR MAHANTA VS	PANCHANAN PANIGRAHI VS	// BHUBAN /22 /2021 ()
487	ABLAPL/0001221/2021	STATE OF ODISHA BISWOKESHAN JENA @ SONU VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// KANAS /12 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0001222/2021	MANOJ NAYAK @ MANOJ KUMAR NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH /210 /2020 () //
489	ABLAPL/0001223/2021	CHAGALI PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /374 /2020 () //
490	ABLAPL/0001224/2021	RANJIT JENA @ BAPUN VS STATE OF ODISHA	DEBASISH SAMAL VS	DHAMNAGAR /289 /2020 () //
491	ABLAPL/0001225/2021	KRUSHNA KUMARI RAY VS STATE OF ODISHA	CHITTA RANJAN DASH VS	LINGARAJ P.S. /15 /2021 () //
492	ABLAPL/0001226/2021	TULU SAHOO @ TULU BARIK @ MAHESWAR VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	BASUDEVPUR /341 /2016 () //
493	ABLAPL/0001227/2021	SATYABRATA PANDA VS STATE OF ODISHA	R.N.MISHRA VS	MAHILA P.S.(BBSR) /77 /2020 () //
494	ABLAPL/0001228/2021	ROBINSON JAKHYO VS STATE OF ODISHA	ABHAS MOHANTY VS	KORAPUT TOWN /9 /2021 () //
495	ABLAPL/0001229/2021	BIJAY SHANKAR MOHANTY VS STATE OF ODISHA	BIDYALOKA MOHAPATRA VS	BHANDARIPOKHARI /34 /2021 () //
496	WPC(OAC)/0001322/2016	BHAGYADHAR DAS VS STATE OF ORISSA	BISWA BIHARI MOHANTY VS	// () //
497	WPC(OAC)/0001807/2018	BUDDHADEV NAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
498	WPC(OAC)/0003362/2009	RAJENDRA NARAYAN PANDA VS STATE OF ODISHA	AJODHYA NATH SAHU VS	// () //
499	WPC(OAC)/0003649/2017	BIBHUTI BHUSAN MOHARANA	BUDHADEV ROUTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
500	WPC(OAC)/0004085/2010	KALYAN KUMAR CHATTARJEE	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
501	CONTC(CPC)/0000311/2016	SUSANTA KUMAR DASH	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :27/01/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2021 CRLLP/2/2021	REPUBLIC OF INDIA(CBI)-MP	SARTHAK NAYAK
2	2/2021 CRLMA/166/2020	RAMESH MAHANTY-MP	HIMANSU BHUSAN SUTAR
3	4/2021 ARBP/10/2021	HINDUSTAN CONSTRUCTION CO. LTD.-MP	CHANDRAKANTA NAYAK
4	6/2021 TRPCRL/6/2021	SNEHALATA MUDULI-MP	MANOJ KUMAR MALLICK
5	7/2021 SA/180/2000	KUMUDABANDHU-MP	M/S.S.P.MISRA
6	9/2021 WPC(OA)/341/2016	NAROTTAM RAGAR-MP	M/S.LALATENDU SAMAL,M/S.U.C.MISHRA,A.MISHRA
7	10/2021 JCRLA/76/2015	SIBA NAIK-MP	SAHASRANSU SOURAV
8	11/2021 RPFAM/77/2018	SWAPNA PATI-MP	ASHOK PATTANAIAK
9	11/2021 WPCRL/142/2020	ROSHAN ALI-MP	GEETANJALI MAJHI
10	19/2021 WPC(OAC)/1322/2016	BHAGYADHAR DAS-MP	BISWA BIHARI MOHANTY
11	20/2021 WPC(OAC)/1322/2016	BHAGYADHAR DAS-MP	BISWA BIHARI MOHANTY
12	21/2021 WPC(OAC)/3649/2017	BIBHUTI BHUSAN MOHARANA-MP	BUDHADEV ROUTRAY
13	22/2021 WPC(OAC)/3649/2017	BIBHUTI BHUSAN MOHARANA-MP	BUDHADEV ROUTRAY
14	23/2021 WPC(OAC)/3649/2017	BIBHUTI BHUSAN MOHARANA-MP	BUDHADEV ROUTRAY
15	24/2021 TRP(C)/82/2018	SARBESWAR DAS-MP	M/S.P.C.ACHARYA
16	24/2021 WPC(OAC)/3649/2017	BIBHUTI BHUSAN MOHARANA-MP	BUDHADEV ROUTRAY
17	25/2021 TRP(C)/23/2021	MARIYAM KANDPAN @ HIAL-MP	TUKUNA KUMAR MISHRA
18	25/2021 WPC(OAC)/3362/2009	RAJENDRA NARAYAN PANDA-MP	AJODHYA NATH SAHU
19	26/2021 CRLMP/183/2021	SUSANTA KUMAR BARIK-MP	NEPOLEON SAHANI
20	26/2021 RFA/283/2007	BICHITRANANDA RANJIT-MP	MR.BANAMALI SAHOO
21	26/2021 TRP(C)/24/2021	SWETA PATNAIK-MP	TUKUNA KUMAR MISHRA
22	27/2021 TRP(C)/25/2021	SANJURANI PATRA-MP	AKSHAYA KUMAR SUBUDHI
23	38/2021 RSA/457/2012	MD.NIZAMUDDIN-MP	M/S.SAMIR KU.MISHRA
24	39/2021 RSA/457/2012	MD.NIZAMUDDIN-MP	M/S.SAMIR KU.MISHRA
25	40/2021 RSA/457/2012	MD.NIZAMUDDIN-MP	M/S.SAMIR KU.MISHRA
26	41/2021	PREMANANDA MOHAPATRA-MP	BRAJA KISHORE DAGARA

27	RSA/57/2015 42/2021	PREMANANDA MOHAPATRA-MP	BRAJA KISHORE DAGARA
28	RSA/57/2015 43/2021	PREMANANDA MOHAPATRA-MP	BRAJA KISHORE DAGARA
29	RSA/57/2015 44/2021	ASHISH KUMAR ROUT-MP	SHANTI PRAKASH MOHANTY
30	CRLREV/31/2021 44/2021	PUVVALA NAGESWAR RAO-MP	DEEPALI MOHAPATRA
31	RSA/86/2020 45/2021	ASHISH KUMAR ROUT-MP	SHANTI PRAKASH MOHANTY
32	CRLREV/31/2021 46/2021	DISAYEL @ TULU SUNA-MP	BASUDEV MISHRA
33	CRLREV/26/2021 47/2021	DISAYEL @ TULU SUNA-MP	BASUDEV MISHRA
34	CRLREV/26/2021 48/2021	DISAYEL @ TULU SUNA-MP	BASUDEV MISHRA
35	52/2021 CMP/1157/2019	NARAYAN PARIDA-MP	M/S.PRADIPTA KUMAR MOHANTY
36	53/2021 CMP/455/2017	SASMITA DAS@ROUT-MP	M/S.BIBHUTI BH.MISHRA
37	72/2021 CRLA/8/2021	BHIMASEN MAHAKUR @SURU MAHAKUD-MP	TIRTH KUMAR SAHU
38	73/2021 CRLA/246/2011	BABLU@NASIRUDDIN-MP	M/S.C.MOHANTY
39	73/2021 MACA/52/2021	THE DIVISIONAL MANAGER, T.P.CELL, NEW INDIA ASSURANCE COMPANY LIMITED-MP	RABINDRA KUMAR SAHU
40	74/2021 CRLA/11/2021	BHISMA MAHAKUR @BHIMASEN MAHAKUD-MP	TIRTH KUMAR SAHU
41	74/2021 MACA/53/2021	THE DIVISIONAL MANAGER,DO II,M/S.UNITED INDIA INSURANCE COMPANY LIMITED-MP	RABINDRA KUMAR SAHU
42	75/2021 CRLA/465/2016	SUSANTA NAYAK-MP	M/S.A.PATTNAIK
43	75/2021 MACA/55/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
44	76/2021 MACA/56/2021	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
45	77/2021 MACA/57/2021	M/S. ORIENTAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
46	100/2021 BLAPL/2388/2020	RAJESH NAYAK @ RAJESH KUMAR NAYAK-MP	B.B.ROUTRAY
47	101/2021 BLAPL/707/2021	RABINDRA KUMAR SAHU-MP	SANTOSH KUMAR NANDA
48	102/2021 BLAPL/911/2020	RAGHUNATH BEHERA-MP	SUKUMAR DEBDAS
49	103/2021 BLAPL/3887/2020	RAGHUNATH BEHERA-MP	A.N.PATTNAIK
50	104/2021 BLAPL/5578/2020	RAGHUNATH BEHERA-MP	A.N.PATTNAIK
51	105/2021 BLAPL/8578/2020	PURNA CHANDRA NAYAK-MP	DEBASIS SARANGI
52	106/2021 BLAPL/5682/2020	GYANENDRA MALLICK-MP	SAROJ KUMAR PADHI
53	107/2021 BLAPL/172/2020	PRADEEP NAIK-MP	SUSANTA KUMAR ROUT
54	107/2021 CRLMC/114/2021	CHINMAYA MISHRA-MP	NIRANJAN LENKA
55	108/2021 CRLMC/115/2021	GAGAN BIHARI HARICHANDAN @ GAGAN HARICHANDAN-MP	PITABASH CHANDRA JENA
56	109/2021 CRLMC/116/2021	PITABASH MISHRA-MP	DAMODAR PATI
57	109/2021 ABLAPL/908/2021	DEEPAK KUMAR MOHANTY-MP	AMIT KUMAR NATH

58	110/2021 CRLMC/118/2021	KAMBHU BARIK-MP	UDIT RANJAN JENA
59	111/2021 CRLMC/119/2021	SHISU RANJAN MOHAPATRA @ SISU RANJAN MOHAPATRA	SATYABRATA PANDA
60	112/2021 CRLMC/119/2021	SHISU RANJAN MOHAPATRA @ SISU RANJAN MOHAPATRA	SATYABRATA PANDA
61	113/2021 CRLMC/120/2021	CHANDAN KUMAR DEHURY-MP	BIJAYA KUMAR RAGADA
62	114/2021 CRLMC/1380/2020	DR. MANORANJAN DASH-MP	SASANKA S. SATAPATHY
63	299/2021 WA/85/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
64	300/2021 WA/85/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
65	301/2021 WA/85/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
66	302/2021 WA/85/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
67	303/2021 WA/86/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
68	304/2021 WA/86/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
69	305/2021 WA/86/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
70	306/2021 WA/86/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
71	307/2021 WA/87/2021	SASMITA RATH-MP	TAPAN KUMAR BISWAL
72	308/2021 WA/87/2021	SASMITA RATH-MP	TAPAN KUMAR BISWAL
73	309/2021 WA/88/2021	NISHIKANT TETE-MP	GYANA RANJAN SETHI
74	310/2021 WA/221/2019	ASHOK KUMAR DAS-MP	AGASTI KANUNGO
75	1566/2021 WP(C)/3144/2021	CHAULIAGANJ NAGARIKA SURAKHYA MANCHA-MP	AMIYA KUMAR MOHANTY(A)
76	1567/2021 WP(C)/3145/2021	ASHOK KUMAR ROUT-MP	KRISHNA CHANDRA SAHU
77	1568/2021 WP(C)/3146/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
78	1569/2021 WP(C)/3147/2021	SMC, BELAGADIA PRIMARY SCHOOL-MP	SATYABRATA SENAPATI
79	1570/2021 WP(C)/3148/2021	ATUL KUMAR PRADHAN-MP	SRIKAR KUMAR RATH
80	1571/2021 WP(C)/3149/2021	JAGULEI THAKURANI BIJE-MP	BIBEKANANDA BHUYAN
81	1572/2021 WP(C)/3150/2021	BISHNU MOHAN PATRA-MP	SRIKAR KUMAR RATH
82	1573/2021 WP(C)/3152/2021	SURANJAN BARIK-MP	SRIKAR KUMAR RATH
83	1574/2021 WP(C)/3155/2021	BASANTA KUMAR LENKA-MP	SRIKAR KUMAR RATH
84	1575/2021 WP(C)/3157/2021	SHIVA PRASAD BISWAL-MP	J.K.MISHRA (2)
85	1576/2021 WP(C)/3158/2021	MANORANJAN MALLICK-MP	BISWABIHARI MOHANTY
86	1577/2021 WP(C)/3163/2021	SATYABHAMA BAL RESIDENTIAL SPIRITUAL DEGREE COLLEGE-MP	UDIT RANJAN JENA
87	1578/2021 WP(C)/3167/2021	NILIMA KAR-MP	B.S.TRIPATHY (1)
88	1579/2021 WP(C)/3168/2021	PASUPATI NANDI@PASHUPATI NANDI-MP	J.K.KHUNTIA
89	1580/2021	SUBHASRI BARIK-MP	B.S.TRIPATHY (1)

90	WP(C)/3174/2021 1581/2021	CHINMAYEE PATRA-MP	PRAFULLA KUMAR MOHAPATRA
91	WP(C)/3177/2021 1582/2021	MOTILAL DIGAL-MP	PRAFULLA KUMAR MOHAPATRA
92	WP(C)/3180/2021 1583/2021	TAPAN DAS-MP	PRAFULLA KUMAR MOHAPATRA
93	WP(C)/3183/2021 1584/2021	KUMUDA CHANDRA PRADHAN-MP	PRAFULLA KUMAR MOHAPATRA
94	WP(C)/3186/2021 1585/2021	BHAGIRATHI KAR-MP	PRAFULLA KUMAR MOHAPATRA
95	WP(C)/3189/2021 1586/2021	CPP BEB(JV)-MP	SATYA SMRUTI MOHANTY
96	WP(C)/3191/2021 1587/2021	GOLEKH KANDI-MP	SUVASHISH PATTANAİK
97	WP(C)/3196/2021 1588/2021	GOBARDHAN SAHU-MP	SUVASHISH PATTANAİK
98	WP(C)/3200/2021 1589/2021	SANJAY SENAPATI-MP	SUSANTA KUMAR DASH
99	WP(C)/3211/2021 1590/2021	JAYA CHANDRA MISHRA-MP	BIRAJA PRASANNA DAS
100	WP(C)/3213/2021 1591/2021	NESCO UTILITY-MP	SURESH CHANDRA DASH
101	WP(C)/3214/2021 1592/2021	NESCO UTILITY-MP	SURESH CHANDRA DASH
102	WP(C)/3217/2021 1593/2021	SWATI NANDA-MP	SWARUP KUMAR PATNAİK
103	WP(C)/3223/2021 1594/2021	SUSHANTA KUMAR NAYAK-MP	GYANA RANJAN SETHI
104	WP(C)/3225/2021 1595/2021	AKSHAYA KUMAR NAIK-MP	GYANA RANJAN SETHI
105	WP(C)/3226/2021 1596/2021	STATE OF ODISHA-MP	M/S.SENIOR STANDING COUNSEL S AND ME
106	WP(C)/12519/2018 1597/2021	SATYARANJAN KAR-MP	SHASHI BHUSAN JENA
107	WP(C)/3231/2021 1598/2021	DHUNIA BEHERA-MP	BINAYAK PR. MOHANTY
108	WP(C)/3232/2021 1599/2021	PRATAP KUMAR PRUSTY-MP	PRAFULLA KUMAR RATH
109	WP(C)/3236/2021 1600/2021	AJAY KUMAR JHA-MP	SUJATA DASH
110	WP(C)/2822/2021 1601/2021	RAJESH SENAPATI-MP	M/S.ARUN KUMAR PATRA
111	WP(C)/16796/2019 1602/2021	KEDAR PATEL-MP	BHAKTA RANJAN BARIK
112	WP(C)/3247/2021 1603/2021	NAROTTAM ROUSTRAY-MP	GYANA RANJAN SETHI
113	WP(C)/2977/2021 1604/2021	JHASKETAN MEHER-MP	M/S.SOUMYA MISHRA
114	WP(C)/22830/2017 1605/2021	KUMUDINI BASTIA-MP	B.N.PARIDA
115	WP(C)/3255/2021 1606/2021	RITANJALI PUROHIT-MP	B.N.PARIDA
116	WP(C)/3257/2021 1607/2021	TAPASWINI BISWAL-MP	B.N.PARIDA
117	WP(C)/3259/2021 1608/2021	RASMITA MOHAPATRA-MP	B.N.PARIDA
118	WP(C)/3261/2021 1609/2021	SUKANTA KUMAR SENAPATI-MP	PRAFULLA KUMAR RATH
119	WP(C)/3262/2021 1610/2021	TULASI BHOI-MP	B.N.PARIDA
120	WP(C)/3263/2021 1611/2021	TIKINA DASH@ TIKINA DAS-MP	PRAFULLA KUMAR RATH
	WP(C)/3264/2021		

121	1612/2021 WP(C)/3265/2021	CHITARANJAN MISHRA-MP	B.N.PARIDA
122	1613/2021 WP(C)/3266/2021	PRAKASH CHANDRA SINGH-MP	B.N.PARIDA
123	1614/2021 WP(C)/3267/2021	RAJIB LOCHAN GUMANSINGH-MP	PRAFULLA KUMAR RATH
124	1615/2021 WP(C)/3268/2021	SUJATA SAHU-MP	B.N.PARIDA
125	1616/2021 WP(C)/3269/2021	MALATI PANI-MP	PRAFULLA KUMAR RATH
126	1617/2021 WP(C)/3270/2021	NALINI BISWAL-MP	B.N.PARIDA
127	1618/2021 WP(C)/3271/2021	GANESWAR SAHU@ GANESWAR SAHOO-MP	PRAFULLA KUMAR RATH
128	1619/2021 WP(C)/3272/2021	KRISHNA KUMARI SAHOO-MP	B.N.PARIDA
129	1620/2021 WP(C)/3273/2021	SARAT CHANDRA PANDA-MP	PRAFULLA KUMAR RATH
130	1621/2021 WP(C)/3275/2021	GANGADHAR SAHOO-MP	PRAFULLA KUMAR RATH
131	1622/2021 WP(C)/3277/2021	GYANA RANJAN BEHERA-MP	ANIRUDHA DAS
132	1623/2021 WP(C)/3278/2021	PRATAP KUMAR UPADHYAYA-MP	PRAFULLA KUMAR RATH
133	1624/2021 WP(C)/3280/2021	M/S. SHREE TARINI MEDICAL STORE-MP	SUMITRA MOHANTY
134	1625/2021 WP(C)/3281/2021	NILAMADHABA KHUNTIA-MP	ANJAN KUMAR BISWAL
135	1626/2021 WP(C)/2420/2021	SUKANTA KUMAR MEKAP-MP	PRAFULLA KUMAR RATH
136	1627/2021 WP(C)/3289/2021	ASHOK KUMAR PARIDA-MP	PRASANTA KUMAR MOHANTY (2)
137	1628/2021 WP(C)/3290/2021	PRAFULLA CHANDRA MOHANTY-MP	MANORANJAN MISHRA
138	1629/2021 WP(C)/14034/2016	RAJAKISHORE SWAIN-MP	M/S.SAMARENDRA MOHANTY
139	1630/2021 WP(C)/3291/2021	NAGESWAR PRASAD SA-MP	PRADEEP KUMAR KHUNTIA
140	1631/2021 WP(C)/2953/2013	NABAGHANA NAYAK-MP	M/S.SATYABRATA MOHANTY
141	1632/2021 WP(C)/23330/2020	LOPAMUDRA MOHANTY-MP	
142	1634/2021 WP(C)/3308/2021	PRANAYA MANJARI MISHRA-MP	M. BALAKRISHNA RAO
143	1635/2021 WP(C)/3313/2021	BHAGYARATHI MALLICK-MP	PRASANTA KUMAR SATAPATHY
144	1636/2021 WP(C)/3316/2021	SUSANTA KUMAR SETHA-MP	PRASANTA KUMAR SATAPATHY
145	1637/2021 WP(C)/3318/2021	BASANTA KUMAR HARICHANDAN-MP	DURGESH NARAYAN RATH
146	1638/2021 WP(C)/3319/2021	MOHAN KUMAR SENAPATI-MP	ALOK KUMAR MOHANTY
147	1639/2021 WP(C)/3320/2021	SARAT CHANDRA DAS-MP	DURGESH NARAYAN RATH
148	1640/2021 WP(C)/3321/2021	NABAGHANA MALLIK-MP	DURGESH NARAYAN RATH
149	1641/2021 WP(C)/38330/2020	AMULYA KUMAR TRIPATHY-MP	TUSHAR KANTA NAYAK
150	1642/2021 WP(C)/3323/2021	AMULYA KUMAR JENA-MP	DEEPALI MAHAPATRA
151	1643/2021 WP(C)/3327/2021	CHITTARANJAN NAIK-MP	ANIRUDHA DAS
152	1644/2021	SNEHALATA BHUYAN-MP	SIBA PRASAD SWAIN

153	WP(C)/3330/2021 1645/2021	SUKANTI BEHERA-MP	TAPAN KUMAR BISWAL
154	WP(C)/37957/2020 1646/2021	BAIRAGI CHARANA MOHANTA-MP	BIBHUTI B.MISHRA
155	WP(C)/30954/2020 1647/2021	BICHITRANANDA DAS-MP	BIBHUTI B.MISHRA
156	WP(C)/30953/2020 1648/2021	RATIKANTA MOHANTA-MP	BIBHUTI B.MISHRA
157	WP(C)/30952/2020 1649/2021	M/S.NEEM ENGINEERING-MP	M/S.SOMANATH MISHRA
158	WP(C)/21071/2014 1650/2021	GM IRON AND STEEL COMPANY LTD.-MP	MR.DR.ASHOK KU. MOHAPATRA,M/S.RAKESH KU.SA
159	WP(C)/25576/2019 1651/2021	BIRAJ MOHAN MOHANTY-MP	PRAFULLA KUMAR RATH
160	WP(C)/29352/2020 1652/2021	GOPAL CHANDRA SWAIN-MP	ANANTA NARAYAN PATTANAYAK
161	WP(C)/21823/2020 1653/2021	DEEPANJALI NAYAK-MP	IPSIT AUROBINDA ACHARYA
162	WP(C)/10190/2020 1654/2021	KARTIK CHANDRA PAL-MP	BINI MISHRA
163	WP(C)/3339/2021 1655/2021	DR. PRATAP KUMAR NAYAK-MP	DILLIP KUMAR MOHAPATRA
164	WP(C)/3340/2021 1656/2021	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY-MP	SVS.MSWINI PATNAIK, MR. R.K.RATH (SR. ADV.)
165	WP(C)/12796/2016 1657/2021	KHITISH CHANDRA PATEL-MP	M/S. BISWA BIHARI MOHANTY
166	WP(C)/22367/2019 1658/2021	CHHANDA CHARAN BIRTIA-MP	M/S.BISWA BIHARI MOHANTY
167	WP(C)/22370/2019 1659/2021	ABHAY SHANKAR JOSHI-MP	M/S.BISWA BIHARI MOHANTY
168	WP(C)/22372/2019 1660/2021	SRIBATSA KUMAR BARAL-MP	M/S.BISWA BIHARI MOHANTY
169	WP(C)/22375/2019 1661/2021	RAJAYA BURJIPETA-MP	M/S. BISWA BIHARI MOHANTY
170	WP(C)/22378/2019 1662/2021	D.RAJ GOPAL RAO-MP	M/S.BISWABIHARI MOHANTY
171	WP(C)/22386/2019 1663/2021	JADUNATH NAYAK-MP	SUSHANTA KUMAR MISHRA
172	WP(C)/3344/2021 1664/2021	DAYANIDHI NAG-MP	SUSHANTA KU.JOSHI
173	WP(C)/3346/2021 1665/2021	LALITA KARUA-MP	SIDHESWAR MALLIK
174	WP(C)/3347/2021 1666/2021	SWARNALATA MANGARAJ-MP	AKSHAYA KUMAR PANDEY
175	WP(C)/3349/2021 1667/2021	SUDARSAN MOHANTY-MP	SIDHESWAR MALLIK
176	WP(C)/3353/2021 1668/2021	LAXMIDHAR SAHOO-MP	DEBENDRA KUMAR SAHOO(1)
177	WP(C)/3357/2021 1669/2021	SUKADEV CHOUDHURY-MP	LALIT KUMAR MAHARANA
178	WP(C)/3362/2021 1671/2021	KAILASH CHANDRA BEHERA-MP	SAMIR KUMAR MISHRA
179	WP(C)/3371/2021 1672/2021	ARUN KUMAR NAYAK-MP	PRASANTA KUMAR NAYAK
180	WP(C)/3374/2021 1673/2021	JHALI BEHERA-MP	BIDYADHAR PRADHAN
181	WP(C)/3379/2021 1674/2021	K.SRIVANI SUBUDHI-MP	KOUSIK ANANDA GURU
182	WP(C)/3380/2021 1675/2021	LAXMAN PRADHAN-MP	KOUSIK ANANDA GURU
183	WP(C)/3382/2021 1676/2021	RANGABATI PRADHAN-MP	KOUSIK ANANDA GURU
	WP(C)/3388/2021		

184	1677/2021 WP(C)/3395/2021	BIJU PATNAIK M.SC. NURSING COLLEGE, BARIPADA-MPPRAFULLA KUMAR MOHAPATRA	
185	1678/2021 WP(C)/3396/2021	SANDHYA PANDA-MP	SURYA KANTA DASMOHAPATRA
186	1679/2021 WP(C)/3402/2021	GYANA RANJAN PRADHAN-MP	B.S.TRIPATHY(1)
187	1680/2021 WP(C)/3403/2021	NILANCHALA SWAIN-MP	B.S.TRIPATHY(1)
188	1681/2021 WP(C)/434/2021	DR.RASHMIRANJAN ROUT-MP	KAILASH CHANDRA MOHANTY
189	1683/2021 WP(C)/2248/2021	M/S. BINU INDUSTRIES-MP	SOUMYA MISHRA
190	1684/2021 WP(C)/3408/2021	RABIN CHANDRA SATAPATHY-MP	AGASTI KANUNGO
191	1685/2021 WP(C)/3409/2021	PURNA CHANDRA SAHU-MP	PRAFULLA KUMAR RATH
192	1686/2021 WP(C)/3411/2021	PRAMOD KUMAR SAHOO-MP	HIMANSHU SEKHAR MISHRA
193	1687/2021 WP(C)/2478/2021	HERO FINCROP LTD.-MP	JAYDEEP PAL
194	110/2021 ABLAPL/12587/2020	BIJOLI @ BIJULI DUTTA-MP	
195	111/2021 ABLAPL/13962/2020	LILY DAS @ CHHABIRANI DAS-MP	
196	112/2021 ABLAPL/11889/2020	NILU PALATASINGH-MP	
197	113/2021 ABLAPL/8066/2020	AMIT @ BIHARI PRASAD MOHANTY-MP	
198	114/2021 ABLAPL/12417/2020	DIPAK KUMAR SINGHARAY-MP	
199	115/2021 ABLAPL/6324/2018	BHISEN DALAI-MP	
200	116/2021 ABLAPL/8548/2020	KANCHAN MALIK-MP	
201	117/2021 ABLAPL/2662/2020	TULASI SANDHA-MP	
202	118/2021 ABLAPL/15374/2020	SHAIN PARWEEN-MP	
203	1633/2021 WP(C)/37432/2020	MADHAB CHANDRA MALLICK-MP	
204	1682/2021 WP(C)/979/2008	SASHADHAR PRADHAN-MP	